

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 24<sup>th</sup> of July, 2024

**NO.HC.VII-84/2020/6164/A###** On recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Principal Magistrates of Juvenile Justice Boards of Assam, Nagaland, Mizoram & Arunachal Pradesh to attend a "***Training Programme on the Procedure to be followed for CCL***" scheduled to be held on **10-08-2024 from 10.00 A.M. to 5.00 P.M.** at the Judicial Academy, Assam.

SI No.	Name of the Officer	Designation and Place of Posting
<b>ASSAM</b>		
1.	Smti. Pranjita Konwar	SDJM (S) cum Principal Magistrate, JJB Nalbari
2.	Smti. Juma Sinha	Addl. CJM cum Principal Magistrate, JJB, Dhemaji
3.	Shri Navaneet Kashyap	SDJM (S) cum Principal Magistrate, JJB, South Salmara, Mankachar
4.	Smti. Karuna Devi	Addl. CJM cum Principal Magistrate, JJB, Karbi Anglong
5.	Sri Nayan Deep Ghose	SDJM (S) Principal Magistrate, JJB, Dibrugarh
6.	Smti.Monmayuri Gogoi	SDJM (S) cum Principal Magistrate, JJB, Morigaon
7.	Sri Pronab Kr. Nath	SDJM (S) cum Principal Magistrate, JJB, Lakhimpur
8.	Sri Tanwir Ikram Hazarika	SDJM (S) cum Principal Magistrate, JJB, Charaideo
9.	Smti. Jyoti Rupa Haloi	SDJM (S) cum Principal Magistrate, JJB, Udalguri
10.	Sri Debasish Borah	SDJM (S) cum Principal Magistrate, JJB, Baksa
11.	Smti. Drihata Kakati	SDJM (S) cum Principal Magistrate, JJB, Cachar
12.	Smti. Shahzadi Nissat Rafiq	SDJM (S) cum Principal Magistrate, JJB, Goalpara
13.	Smti. Jahnobi Hazarika	SDJM (S) cum Principal Magistrate, JJB, Sivasagar
14.	Smti. Sukanya Gogoi	SDJM (S) cum Principal Magistrate, JJB, Golaghat
15.	Shri Kangkan Bharadwaj	SDJM (S) cum Principal Magistrate, JJB, Darrang
16.	Smti. Parthana Neog	SDJM (S) cum Principal Magistrate, JJB, Nagaon
17.	Shri Bonod Prasad	Addl. CJM cum Principal Magistrate, JJB, Kamrup
18.	Smti. Zafreena Begum	SDJM (S) cum Principal Magistrate, JJB, Bongaigaon
19.	Shri Tridip Kr. Bhattacharyya	SDJM (S) cum Principal Magistrate, JJB, Majuli
20.	Smti. Juhi Gogoi	SDJM (S) cum Principal Magistrate, JJB, Dhubri

21.	Smti.Tanushree Dey	SDJM (S) cum Principal Magistrate, JJB, Tinsukia
22.	Smti. Fungyan Loi	SDJM (S) cum Principal Magistrate, JJB, Karimganj
23.	Shri Syed Tabsir Alam	SDJM (S) cum Principal Magistrate, JJB, Hojai
24.	Shri Tarkeshwar Sinha	SDJM (S) cum Principal Magistrate, JJB, Sonitpur
25.	Smti. Aklima Begum	Chief Judicial Magistrate cum Principal Magistrate, JJB, Biswanath
26.	Shri Dharamchand Pareek	SDJM (S) cum Principal Magistrate, JJB, Dima Hasao
27.	Smti.Dimpy Naroh	SDJM (S) cum Principal Magistrate, JJB, Barpeta
28.	Smti. Dulumoni Das	Addl. CJM cum Principal Magistrate, JJB, Hailakandi
29.	Smti. Sparsita Garg	SDJM (S) cum Principal Magistrate, JJB, Jorhat
30.	Shri Amerendra Hazarika	Addl. CJM cum Principal Magistrate, JJB, Chirang
31.	Shri Kaustuvmani Goswami	SDJM (S) No. 1 cum Principal Magistrate, JJB, Kamrup (M)
32.	Shri Siddhartha Bora	SDJM (S) cum Principal Magistrate, JJB, Kokrajhar
<b>Mizoram</b>		
33.	Smti. F. Laltlansangi	Principal Magistrate, Aizawl
34.	Shri Lalbiakmuana	Principal Magistrate, Lunglei/Hnahthial
35.	Smt S. Ngotila	Principal Magistrate, Siaha
36.	Shri Vanlalruata	Principal Magistrate, Champhai/Khawzawl
37.	Shri Zonunmawia	Principal Magistrate, Kolasib
38.	Smti. Esther Zorini Hauhnar	Principal Magistrate, Mamit
39.	Shri C. Lalremsanga	Principal Magistrate, Lawngtlai
40.	Smti. Josangzeli Tlau	Principal Magistrate, Serchhip
41.	Smti. Lallawmkimi	Principal Magistrate, Saitual
<b>Nagaland</b>		
42.	Smti.Seyielenuo Mezhii	Chief Judicial Magistrate, Dimapur
43.	Smti.Wonchibeni V. Patton	Chief Judicial Magistrate, Paren
44.	Smti.Wokono Yhoshii	Chief Judicial Magistrate, Kohima
45.	Shri Boduve Peter Resu	Chief Judicial Magistrate, Mon
46.	Smti Holika Sukhalu	Chief Judicial Magistrate, Kiphire
47.	Shri Kumdilong Kassen	Chief Judicial Magistrate, Longleng
48.	Smti. I Julian	Chief Judicial Magistrate, Mokokchung
49.	Smti. Khrievono Seletsu	Chief Judicial Magistrate, Dimapur
50.	Smti. Cheliam Khamniungan	Chief Judicial Magistrate, Zunheboto

<b>Arunachal Pradesh</b>		
51.	Shri Komjum Tasso	Chief Judicial Magistrate, Roing
52.	Shri Utumso Boo	Judicial Magistrate, First Class, Anjaw
53.	Smti Mary Jonnam	Judicial Magistrate, First Class, Namsai
54.	Shri Tashi Wangchu	Judicial Magistrate, First Class, Anini, Dibang Valley
55.	Shri Dene Mena	Judicial Magistrate, First Class, Yupia
56.	Shri Narang Laji	Judicial Magistrate, First Class, Khonsa
57.	Smti Marry Kamsi	Chief Judicial Magistrate, Changlang
58.	Smti Christina Mum Norbu	Judicial Magistrate, First Class, Longding
59.	Shri Tadu Tamang	Chief Judicial Magistrate, Aalo
60.	Shri Lobsang Wangdi Bapu	Judicial Magistrate, First Class, Daporijo
61.	Smti Epi Kapu	Judicial Magistrate, First Class, Yingkiang
62.	Shri Damge Niri	Chief Judicial Magistrate, Ziro
63.	Shri Moji Ete	Chief Judicial Magistrate, Bomdila
64.	Shri Habung Tangu	Chief Judicial Magistrate, Seppa
65.	Miss Rido Pina	Judicial Magistrate, First Class, Tawang
66.	Shri Domo Padu	Chief Judicial Magistrate, Lohit
67.	Miss Tenzin Metho	Chief Judicial Magistrate, Pasighat, East Siang
68.	Shri Bido Sora	Judicial Magistrate, First Class, Siang

The nominated Officers are directed to report at the venue at 9.30 a.m. on the day of the training.

By Order,  
Sd/- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII/84/2020/6165/A**

**Dated: 24 -07-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.

5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

6. The Principal Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

7. The Registrar (Vigilance/Admin/Estt.i/c), Gauhati High Court, Guwahati.  
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.  
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.

***(He/She is requested to inform all the nominated officers from his/her State about this Notification).***

10. The District and Sessions Judge,  
Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / SouthSalmara-Mankachar.

***(He/she is requested to inform the nominated Officer from his/her district about this notification)***

11. The nominated Officers.  
a. The nominated Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or

before **31-07-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

**b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

**c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***

13. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
**REGISTRAR (JUDICIAL)**